

\$~17

\* IN THE HIGH COURT OF DELHI AT NEW DELHI  
+ CO.PET. 220/2016

IN THE MATTER OF  
CONSOLIDATED FINVEST AND INVESTMENTS  
LTD. & ORS. .... Petitioners

Through: Mr. Sharad Vaid and Ms. Shilpi Jain,  
Advocates.

Ms. Aparna Mudiam, Assistant Registrar, ROC for  
Regional Director

Mr. Rajiv Behl, Advocate for the O.L. *for Petitioners*

CORAM:  
HON'BLE MR. JUSTICE RAJIV SHAKDHER

*Shilpi Jain*  
Examiner Judicial Dept  
High Court of Delhi

ORDER  
22.03.2016

%

CA 1067/2016 (condonation of delay)

This is an application filed by the petitioners to seek condonation of  
delay of 6 days in filing the accompanying petition.

For the reasons given therein, the delay is condoned and the  
application is allowed.

CO.PET. 220/2016

Issue notice.

Ms. Mudiam accepts notice on behalf of the Regional Director.

Mr. Behl accepts notice on behalf of the Official Liquidator.

Reply / report, be filed within six weeks. Rejoinder thereto, if any, be  
filed before the next date of hearing.

The petitioners will publish the notice of hearing in the Business

CO.PET. 220/2016

page 1 of 2

DIGITIZED DATA  
Certified True Copy  
25/4/16  
Authorized Officer  
Indian Evidence Act

Standard [(English), Delhi Edition] and the Jansatta [(Hindi), Delhi Edition].

Notice of hearing will also be uploaded on the website of the petitioners as also on the website of the OL and the Ministry of Corporate Affairs. For this purpose, the petitioners will supply a copy of the advertisement to be published to the RD/ ROC and the OL.

List on 26.08.2016.

**RAJIV SHAKDHER, J**

**MARCH 22, 2016**

YG

CO.PET. 220/2016

page 2 of 2

DIGITIZED DATA  
Certified to be True Copy  
Examination Department  
Delhi  
Authorized Under Section 70 of  
Indian Evidence Act

Annex-2  
(2017)

IN THE HIGH COURT OF DELHI AT NEW DELHI  
(ORIGINAL JURISDICTION)  
IN THE MATTER OF THE COMPANIES ACT, 1956

AND  
IN THE MATTER OF THE SCHEME OF AMALGAMATION OF CONSOLIDATED FINVEST  
AND INVESTMENTS LTD. & ORS. WITH JINDAL PHOTO INVESTMENTS LIMITED

AND

IN THE MATTER OF

CONSOLIDATED FINVEST & INVESTMENTS LIMITED

(CIN : U67120DL2010PLC210158) Ph : 011-25767000, Fax : 011-25767029  
Email : cs\_cfh@jindalgroup.com and Website address : consofil.com

.... Petitioner Transferor Company No. 1

CONSOLIDATED GREEN FINVEST PRIVATE LIMITED

(CIN : U67100DL2010PTC210150) Ph : 011-26139256, Fax : 011-26125739  
Email : cs\_jphoto@jindalgroup.com and Website address : consogfpl.com

.... Petitioner Transferor Company No. 2

JINDAL IMPERATIVE SPECIALIST LIMITED

(CIN : U74140DL2014PLC267850) Ph : 011-26139256, Fax : 011-26125739  
Email:cs\_cfh@jindalgroup.com and Website address : jindalist.com

.... Petitioner Transferor Company No. 3

HINDUSTAN POWERGEN LIMITED

(CIN : U67120DL2008PLC174488) Ph : 011-26139256, Fax : 011-26125739  
Email : cs\_jitpl@jindalgroup.com and Website address : hindpl.com

.... Petitioner Transferor Company No. 4

JINDAL SOLAR POWERTECH LIMITED

(CIN : U40104DL2010PLC198949) Ph : 011-26139256, Fax : 011-26125739  
Email : cs\_jitpl@jindalgroup.com and Website address : jindalspl.com

.... Petitioner Transferor Company No. 5

JINDAL POLY FILMS INVESTMENT LIMITED

(CIN : U65990DL2010PLC210154) Ph : 011-26139256, Fax : 011-26125739  
Email : cs\_jpoly@jindalgroup.com and Website address : jindalpfil.com

.... Petitioner Transferor Company No. 6

JINDAL PHOTO INVESTMENTS LIMITED

(CIN : U67120DL1999PLC101169) Ph : 011-25767000, Fax : 011-25767029  
Email : cs\_jphoto@jindalgroup.com and Website address : jindalpii.com

.... Petitioner Transferee Company

(Petitioner Transferor Companies 2 to 6 have their registered offices at Plot No.12, Sector B-1, Local Shopping Complex, Vasant Kunj, New Delhi-110 070, India; and Petitioner Transferor Company 1 and Petitioner Transferee Company have their registered offices at 11/5B, Basement, Pusa Road, Opposite Telephone Exchange, New Delhi-110 005, India)

COMPANY PETITION NO. 220 OF 2016 IN COMPANY APPLICATION (M) NO. 5 OF 2016

NOTICE OF PETITION

A petition under Sections 391-394 of the Companies Act, 1956 read with Rule 79 of the Companies (Court) Rules, 1959 for obtaining sanction of the Hon'ble High Court of Delhi to a Scheme of Amalgamation of Consolidated Finvest & Investments Limited, Consolidated Green Finvest Private Limited, Jindal Imperative Specialist Limited, Hindustan Powergen Limited, Jindal Solar Powertech Limited, Jindal Poly Films Investment Limited, Budhiya Marketing Private Limited, Edward Supply Private Limited, Jesmin Investments Limited and Cornet Ventures Limited with Jindal Photo Investments Limited under the provisions of Sections 391 to 394 of the Companies Act 1956 was presented by the above Petitioner Companies on 11 March 2016 and was admitted on 22 March 2016 and the said petition is now fixed for hearing before the Hon'ble Judge taking up company matters on 26 August 2016.

Any person desirous of supporting or opposing the said petition should send to the advocate of Petitioner Companies, a notice of his intention, signed by him or his advocate, with his name and address, so as to reach the Petitioner Companies'advocate not later than 7 (seven) days before the date fixed for hearing of the petition, as aforesaid. Where he seeks to oppose the petition, the grounds of opposition or a copy of his affidavit shall be furnished with such notice.

A copy of the petition will be furnished by the undersigned to any person requiring the same, on payment of the prescribed charges for the same.

Date : 25.04.2016

Place : Delhi

Sd/

(Sharad Vald)

Sd/

(Shilpi Jain)

KHATTAN & CO

1105, ASHOKA ESTATE, 24, BARAKHAMBHA ROAD, NEW DELHI - 110 001

ADVOCATES FOR THE PETITIONER COMPANIES

दिल्ली उच्च न्यायालय, नई दिल्ली में

(मूल न्यायाधिकरण)

कम्पनी अधिनियम, 1956 के मामले में

और

कन्सोलिडेटेड फिनवेस्ट एण्ड इन्वेस्टमेंट्स लिमिटेड और अन्य को जिनके फोटो  
इन्वेस्टमेंट्स लिमिटेड के साथ विलय की योजना के मामले में

और

निष्पत्ति के मामले में

कन्सोलिडेटेड फिनवेस्ट एण्ड इन्वेस्टमेंट्स लिमिटेड

(CIN : U67120DL2010PLC210158) फोन नं. : 011-25767000, फैक्स नं. :  
011-25767029, ईमेल : cs\_cfh@jindalgroup.com एवं वेबसाइट पता : consofil.com  
.... याचिकाकर्ता अंतरक कम्पनी नं. 1

कन्सोलिडेटेड ग्रीन फिनवेस्ट प्राइवेट लिमिटेड

(CIN : U67100DL2010PTC210150) फोन नं. 011-26139256, फैक्स नं. :  
011-26125739, ईमेल : cs\_jphoto@jindalgroup.com एवं वेबसाइट पता : consofgpl.com  
.... याचिकाकर्ता अंतरक कम्पनी नं. 2

जिंदल इम्प्रेटिव स्पेशियलिस्ट लिमिटेड

(CIN : U74140DL2014PLC267850) फोन नं. 011-26139256, फैक्स नं. :  
011-26125739, ईमेल : cs\_cfh@jindalgroup.com एवं वेबसाइट पता : jindalsl.com  
.... याचिकाकर्ता अंतरक कम्पनी नं. 3

हिन्दुस्तान पॉवरजेन लिमिटेड

(CIN : U67120DL2008PLC174488) फोन नं. 011-26139256, फैक्स नं. :  
011-26125739, ईमेल : cs\_jipl@jindalgroup.com एवं वेबसाइट पता : hindpl.com  
.... याचिकाकर्ता अंतरक कम्पनी नं. 4

जिंदल सोलर पॉवरटेक लिमिटेड

(CIN : U40104DL2010PLC198949) फोन नं. 011-26139256, फैक्स नं. :  
011-26125739, ईमेल : cs\_jipl@jindalgroup.com एवं वेबसाइट पता : jindalspl.com  
.... याचिकाकर्ता अंतरक कम्पनी नं. 5

जिंदल पौली फिलम्स इन्वेस्टमेंट लिमिटेड

(CIN : U65990DL2010PLC210154) फोन नं. 011-26139256, फैक्स नं. :  
011-26125739, ईमेल : cs\_jpoly@jindalgroup.com एवं वेबसाइट पता : jindalpil.com  
.... याचिकाकर्ता अंतरक कम्पनी नं. 6

जिंदल फोटो इन्वेस्टमेंट्स लिमिटेड

(CIN : U67120DL1999PLC101169) फोन नं. 011-25767000, फैक्स नं. :  
011-25767029, ईमेल : cs\_jphoto@jindalgroup.com एवं वेबसाइट पता : jindalpil.com  
.... याचिकाकर्ता अंतरक कम्पनी नं. 6

(याचिकाकर्ता अंतरक कम्पनीयां नं. 2 से 6 तक का पंजीकृत कार्यालय प्लॉट नं. 12, सेक्टर B-1,  
लोकल शांति कॉम्प्लेक्स, बसंत कुंज, नई दिल्ली - 110 070, इंडिया में स्थित है और याचिकाकर्ता  
अंतरक कम्पनी नं. 1 एवं याचिकाकर्ता अंतरक कम्पनी का पंजीकृत कार्यालय 11/5B, बेसमेंट,  
पूसा रोड, अपोजिट टेलिफोन एक्सचेंज, नई दिल्ली - 110 005, इंडिया में स्थित है।)  
कम्पनी आवेदन (एम) सं. 2016 की 5 में कम्पनी याचिका सं. 2016 की 220

#### याचिका की सूचना

एतद् द्वारा सूचित किया जाता है कि कन्सोलिडेटेड फिनवेस्ट एण्ड इन्वेस्टमेंट्स लिमिटेड,  
कन्सोलिडेटेड ग्रीन फिनवेस्ट प्राइवेट लिमिटेड, जिंदल इम्प्रेटिव स्पेशियलिस्ट लिमिटेड, हिन्दुस्तान  
पॉवरजेन लिमिटेड, जिंदल सोलर पॉवरटेक लिमिटेड, जिंदल पौली फिलम्स इन्वेस्टमेंट लिमिटेड,  
बुधिया मार्केटिंग प्राइवेट लिमिटेड, एंडजर्न सपलाई प्राइवेट लिमिटेड, बेसमीन इन्वेस्टमेंट्स लिमिटेड  
एवं कौन्ट वैचर्स लिमिटेड का जिंदल फोटो इन्वेस्टमेंट्स लिमिटेड के साथ विलय की योजना को  
माननीय उच्च न्यायालय, दिल्ली की मंजूरी प्राप्त करने हेतु कम्पनी अधिनियम, 1956 की धारा  
391-394 के अंतर्गत तथा कम्पनी (कोर्ट) नियम, 1956 के नियम 79 के साथ पढते हुए, एक  
याचिका उपरोक्त याचिकाकर्ता कम्पनीयां द्वारा 11 मार्च, 2016 को प्रस्तुत की गई थी जो कि 22  
मार्च, 2016 को प्रविष्ट की गई। कथित याचिका की सुनवाई अब 26 अगस्त, 2016 को माननीय  
कंपनी न्यायाधीश के समक्ष निर्धारित की गई है।

यदि कोई व्यक्ति उक्त याचिका का समर्थन या विरोध करने का इच्छुक है तो वह अपनी इच्छा  
स्वयं के द्वारा अथवा अपने अधिवक्ता के द्वारा हस्ताक्षरित अपने नाम तथा पते के साथ सूचना  
प्रेषित करे, जो कि याचिकाकर्ता कम्पनीयां के अधिवक्ता के पास याचिका की सुनवाई हेतु  
निर्धारित तिथि से कम से कम 7 (सात) दिन पूर्व पहुँच जाए। यदि वह याचिका के विरोध करने  
हेतु इच्छुक है तो विरोध के आधारों को अथवा अपने शपथ पत्र की एक प्रति को भी इस प्रकार  
की सूचना के साथ प्रस्तुत करे। याचिका की एक प्रति किसी भी व्यक्ति के द्वारा मांगे जाने पर  
निर्धारित शर्तों का भुगतान करने पर निम्नलिखित हस्ताक्षर कर्ताओं द्वारा मुहैया कराई जाएगी।

दिनांक : 25.04.2016

स्थान : नई दिल्ली

हस्ता/-

(शरद वैद) (शिल्पी जैन)

छैतान एण्ड कम्पनी

1105, अशोका इस्टेट, 24, बाराखंबा रोड, नई दिल्ली-110 001

याचिकाकर्ता कम्पनीयां के अधिवक्ता